

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION No-462  
TO BE ANSWERED ON 04.02.2022**

**NATIONAL DIGITAL HEALTH ID**

**462 SHRI PRADYUT BORDOLOI:**

Will the Minister of **HEALTH and FAMILY WELFARE** be pleased to state:

- a) the current status of the implementation of National Digital Health Mission and Ayushman Bharat Digital Mission in the country and details of the timelines thereof;
- b) whether the Government intends to make the National Digital Health ID or Unique Health ID mandatory, if so, the details thereof;
- c) whether Digital Health IDs were generated for beneficiaries enrolled on the CoWin Portal using Aadhaar, without seeking their option, if so, the reasons thereof;
- d) the legal framework or independent authority that currently regulates the NDHM and ABDM in the absence of a personal data protection or privacy law;
- e) the legal and technical relationship between central/national health ID and State health IDs such as those in Delhi and Tamil Nadu; and
- f) whether the Government has data on share of spending on information technology in public sector hospitals out of total Government hospitals spending and if so, the details thereof?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY  
WELFARE  
(DR. BHARATI PRAVIN PAWAR)**

**(a) to (f)** The National Digital Health Mission (now known as Ayushman Bharat Digital Mission) was launched on 15<sup>th</sup> August 2020 as a pilot in six Union Territories - Andaman & Nicobar, Chandigarh, Dadra & Nagar Haveli and Daman & Diu, Ladakh, Lakshadweep and Puducherry.

The pilot phase of ABDM was successfully conducted between 15<sup>th</sup> August 2020 to 27<sup>th</sup> September 2021. Three key registries of NDHM namely Health ID, Health Professional Registry (HPR), Health Facility Registry (HFR) and digital infrastructure for data exchange have been developed and implemented in these UTs. On 27<sup>th</sup> September 2021, the national rollout of the ABDM has been announced.

Till 25<sup>th</sup> January 2022, 15,05,92,811 Health IDs (now known as ABHA – Ayushman Bharat Health Accounts) have been created in the country. A total of 15,016 health facilities and 8,378 doctors have been registered under ABDM ecosystem.

Creation of Health ID is voluntary. National Health Authority is creating awareness among the citizens about the usages and advantages of Health ID to maximize participation from citizen.

ABHA numbers (earlier known as Health IDs) have been created for those beneficiaries enrolled through CoWIN platform who have provided Aadhaar as the ID proof at the vaccination site only after taking their consent through the vaccinator.

The Information Technology Act 2000 along with policies and guidelines including but not limited to Health Data Management Policy, Sandbox Guidelines etc. published by ABDM from time to time lay down the regulatory and policy framework for the regulation of ABDM.

Besides a part of the funds available at the level of hospitals, Union Health Ministry is also supporting States and UTs in implementation and strengthening of health IT initiatives such as Hospital Management Information Systems, Telemedicine services etc. in public health facilities through National Health Mission.